



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़ Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

24.07.2025

NOTICE

The undersigned has been directed to inform that due to leave of Shri Manoj Kumar Aggarwal, Hon'ble AM, all Misc. applications fixed on 25.07.2025 before Shri Manoj Kumar Aggarwal, Hon'ble AM stands adjourned.

Due to leave of the Sh. Laliet Kumar, Hon'ble JM, Bench "B" stands cancelled on 28.07.2025 and all cases fixed on 28.07.2025 before Bench "B" stands adjourned.

Assistant Registrar